

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP PAULRAJ

NAME OF THE RESPONDENT(S)

: STORE N MOVE PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. Food for fer Jega 17 hours

E. OMPROKASH. (Genier Counsel)

B.V. NO. KARTHIK.

(Count for Respondent)

Ramalingourt Associates.

For R2,3 +6

ORDER

Counsel representing both the parties are present. The matter is posted for final hearing alongwith CA 7/2017. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)